

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY – BASIC TRAINING –
Nomination of 41 newly appointed Civil Judges (Junior Division) to undergo 1 year (52) weeks basic course from 27.09.2026 to 26.09.2027 (Institutional Training and Practical Training) at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and District Headquarters – Orders issued – Regarding.

- READ: 1. G.O.Ms No.157 Law (L and LA & J-Home-Courts. A) Department, dated 27.08.2026.
2. High Court Notification No.653-B.Spl., dated.19.09.2026.
3. High Court Letter Roc.No.775/2026-B.Spl., dated.18.09.2026
4. Letter Roc.No.372/APJA/2026, dated 23.09.2026 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO. 775/2026-B.SPL. DATED:23.09.2026

The High Court has made the following Order:

On the recommendation made by the High Court, the Government has issued orders appointing 41 candidates as Civil Judges (Junior Division) vide G.O.1st read above. Accordingly, the High Court's has issued posting orders to the said 41 Civil Judges (Junior Division) vide High Court's Notification 2nd read above.

The nominated officers are directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District on 8.30 A.M. on 27.09.2026.

Further, as per Rules, the Civil Judges (Junior Division) who are newly appointed have to undergo mandatory basic training for one year.

Accordingly, the following Civil Judges (Junior Division) are nominated to undergo 1 year (52) weeks basic course from 27.09.2026 to 26.09.2027 (Institutional Training and Practical Training) at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and at District Headquarters in various spells.

1.	SRI L SURYA HEMANTH Rent Controller-cum-IV Additional Civil Judge (Junior Division)-cum-X Additional Judicial Magistrate of First Class, Visakhapatnam.
2.	MS. DARISI VENKATA SATYA DHANUSHA II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Chirala, Prakasam District.
3.	MS. NALLURI GOWTHAMI Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Act-cum-VIII Additional Civil Judge (Junior Division), Nellore.

4.	SRI TATIREDDY KIRANKUMAR REDDY II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.
5.	MS. RASAMSETTY SAI SREE KEERTHIKA III Additional Civil Judge (Junior Division), (Juvenile Court), Rajamahendravaram, East Godavari District.
6.	SRI POTLURI RISHI KIRAN II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Chittoor
7.	MS. KOTTANA BINDU Special Judicial Magistrate of First Class, Excise Court, Srikakulam.
8.	MS. VENNAPUSA SUPRIYA II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadepalligudem, West Godavari District.
9.	SRI BONIGE LIKHI PRAKASH II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Giddalur, Prakasam District.
10.	SRI MEEGADA UDAY SHANKAR IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.
11.	MS. DYAWAR CHANDRALEKHA III Additional Civil Judge, (Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.
12.	MS. DAMARAMADUGU DIVYA SREE III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Tirupati, Chittoor District (Juvenile Court)
13.	SMT. AVVARI VENKATA NAGA MAHA LAKSHMI GAYATHRI II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District.
14.	SMT. TURIMELLA SUSHMA II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandyal, Kurnool District.
15.	MS. PELLAKURU CHENCHU KRISHNA PRIYANKA DEVI Special Judicial Magistrate of First Class, Excise Court, Kadapa
16.	MS. SATULURI YAMUNA I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kanigiri, Prakasam District.

17.	MS. MARPU SAISRUJANA Additional Civil Judge (Junior Division), Parvathipuram, Viziangaram District,
18.	MS. AKARI LIKHITHA Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sompeta, Srikakulam District.
19.	SRI TIRUKALA UMA MAHESH II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Proddatur, Kadapa District.
20.	MS. GURAJALA SHEETAL Principal Civil Judge (Junior Division), Srikalahasthi, Chittoor District.
21.	MS. LOKAM SAI SWETHA I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Amalapuram
22.	SMT. BHEEMA MOHANA LAKSHMI III Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Nandyal, Kurnool District.
23.	MS. AKKIRAJU AKHILA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Madanapalle, Chittoor District.
24.	MS. DALAWAI YAGNASRI I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sullurpet, Nellore District.
25.	MS. NARASINGA PRATHYUSHA II Additional Civil Judge (Junior Division)-cum- II Additional Judicial Magistrate of First Class, Machilipatnam, Krishna District.
26.	MS. BADUGU SIRI VISWAJA HIND Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jaggaiahpet, Krishna District
27.	MS. KALAVALA SUKANYA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandalur, Kadapa District.
28.	MS. AVIDI SUNEELA VI Additional Judicial Magistrate for trial of cases under MV Act (Mobile Court)-cum- VI Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
29.	MS. DHARMAVARAPU MRUDULA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Gudur, Nellore District.

30.	SMT. SYED MUNEERA IV Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandyal, Kurnool District.
31.	SMT. SHAIK RESHMA I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandikotkur, Kurnool District.
32.	SRI SHAIK MOHAMMAD AZAM Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sidhout, Kadapa District.
33.	SRI IMMADISETTY YELLAMANDA RAO Additional Civil Judge(Junior Division)-cum-Judicial Magistrate of First Class, Ramachandrapuram,East Godavari District
34.	SRI BANAVATHU VENKATA SAI NAIK Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Piler, Chittoor District.
35.	MS. SINGI SRAVANI REDDY I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur, Nellore District
36.	MS. VATTIKUTI DIVYA CHOWDARY I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovvur, West Godavari District.
37.	MS. DHARMALA LALITHASRI Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Cheepurupalli, Vizianagaram District.
38.	MS. SWARNA SUSHMA Special Judicial Magistrate of First Class for trial of Cases under Prohibition & Excise Act-cum-III Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.
39.	SRI BANGARU NEHEMIAH I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Punganur, Chittoor District
40.	MS. KOTYADA SHYAMALA DEVI I Addlitional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kaikalur, Krishna District.
41.	SRI K. KISHORE BUSANABOYINA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kota, Nellore District.

The schedule of the One year (52) Weeks Basic Course Training is as follows:

SI. NO	DESCRIPTION	DURATION	DATES
1.	Institutional Training at Academy (Phase-1)	6 weeks	27.09.2026 to 07.11.2026
2	Field/Practical training (Phase-1)	6 weeks	08.11.2026 To 19.12.2026
3	Institutional Training at Academy (Phase-2)	12 weeks	20.12.2026 To 13.03.2027
4	Field/Practical training (Phase-2)	10 weeks	14.03.2027 To 22.05.2027
5	Institutional Training at Academy (Phase-3)	8 weeks	23.05.2027 to 17.07.2027
6	Field/Practical training (Phase-3)	8 weeks	18.07.2027 to 11.09.2027
7	Reflective training at the Academy	2 weeks	12.09.2027 To 26.09.2027

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programmes from 27.09.2026 to 26.09.2027 and intimate the same to the High Court for record purpose.

On return from the training, the officers shall rejoin duty in their respective posts.

Details with regard to practical training will be issued separately.

All the trainee Civil Judges (Junior Division), shall be under the control of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and Principal District Judges concerned respectively, during the said Institutional Training and Practical Training.

All the trainee Civil Judges (Junior Division), shall maintain a daily diary with regard to the practical training and submit a report at the end of each day to the in charge District Judge nominated, for scrutiny.

Throughout the training period, the nominated trainee Civil Judges (Junior Division) are entitled for the actual journey time only for reporting before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and for joining their duties at their respective stations from the Academy.

All the Unit Heads are requested to instruct the officers who are holding full additional charge of the posts of the trainee Civil Judges (Junior Division) to attend pay and allowances bills of the officers, during training period.

The Proceedings are placed in the High Court's Web Site <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving, reporting before the Principal District Judge concerned and for rejoining the duty.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
- 6. THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
- 7. THE ADDITIONAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
- 9. THE DISTRICT TREASURY OFFICERS** (with a request to communicate the same to the concerned Sub-Treasury Officers) Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizianagaram and Eluru.